

IN THE HIGH COURT OF JUDICATURE AT PATNA

Inviting Expression of Interest for Translation of Judgments

- Expression of Interest is invited online by filling the attached application on the given link of the Patna High Court from willing retired judicial officers and practising advocates of the Patna High Court and those of the Patna Judgeship for the work of translating judgments of Patna High Court and the Supreme Court from English to Hindi.
- The engagement will be purely on work performance basis which shall be initially for six (6) months. The Hon'ble Court may, in its discretion, shorten or renew the term of engagement.
- The selected retired judicial officers and advocates shall be required to translate all given reportable judgments including head-notes etc. of the Supreme Court of India and those of the Patna High Court. For that, they shall be paid an honorarium of Rs. 100 per page of the English Judgment.
- Aspiring retired judicial officers and/or advocates are required to fill up the enclosed online application form by providing necessary details sought in the application form.
- Last date to fill the online application form is twentieth (20th) day from the date of uploading this notification on official website of the Patna High Court. It is made clear that no physical application from the candidates would be entertained. Further, mere submission of an application shall not confer upon an applicant a vested right to be engaged, and in this regard the Hon'ble High Court reserves the right to accept or reject any or all applications without assigning any reason.
- Preference would be given to the retired Judicial Officers/advocates who have worked earlier for the Patna High Court on similar assignments.

Date: 25.10.24


Registrar General
Patna High Court